



In The High Court of Manipur at Imphal

[CAUSELIST FOR MONDAY, THE 23RD OCTOBER, 2017]

COURT SITS FROM 10.30 A.M. TO 1.15 P.M. : : 2.00 P.M. TO 4.15 P.M.

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

HON'BLE THE ACTING CHIEF JUSTICE

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	Crl.Rev.P./18/2017	DR. THOUDEM TOMCHA SINGH Vs CENTRAL BUREAU OF INVESTIGATION, A.C.B, IMPHAL BRANCH	MR. CH DHANANJOY	MR. K PRADEEP
2)	CONT.CAS(C)/193/2017	SMT. RAINGAM NINGTAMLA Vs R.R RASHMI, IAS	MS. N DEBSWARI MS SAPNA KH MR. S LOKHENDRO MR. N UMAKANTA	X
3)	CONT.CAS(C)/194/2017	M. KHELSCORENG MAITE Vs MR. VINEET JOSHI, IAS	MR PETER SERTO MR. BR SHARMA SAINEM LEIVON PAMREISANG MR. SERTO T KOM	X
4)	WP(C)/769/2017	SHRI KONGRAILAKPAM SONI SHARMA Vs THE MANIPUR POLICE HOUSING CORPORATION LTD.	MR. RK DHANARAJ MS KH RADHESANA MRS. G PUSHPA	MR. S LOKHENDRO MS SAPNA KH MS. DEBSWARI MR. N UMAKANTA MR. L ROJESHON
5)	WP(C)/781/2017	SMT. LOUKRAKAM SANJARANI DEVI Vs STATE OF MANIPUR	MS. JOYLAKSHMI MS DONNAPRIYA ASEM MR. K ROSHAN MR. PH SANAJAOBA MR. M DEVANANDA	GA

6)	WP(C)/782/2017	NG BRAJAKUMAR SINGH Vs STATE OF MANIPUR	MR. PH SANAJAOBA MS. JOYLAKSHMI MS DONNAPRIYA ASEM MR. K ROZHAN MR. M DEVANANDA	GA
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ADMISSION

7)	WP(C)/687/2015	P RANJIT SINGH Vs STATE OF MANIPUR AND 4 ORS	MR. TH ROMMEL MR. TH DHIREN MR. I LALITKUMAR	GA
8)	With MC(WP(C))/263/2017	PUKHRAMBAM RANJIT SINGH Vs THE CHAIRMAN SCHOOL MANAGEMENT COMMITTEE	MR. L ROJESHON	GA
9)	With WP(C)/974/2015	L GULAPI SINGH AND 1 ANR Vs STATE OF MANIPUR AND 4 ORS	MR. TH ROMMEL MR. TH DHIREN MR. I LALITKUMAR	GA
10)	WP(C)/952/2015	MD ATAWER RAHAMAN Vs STATE OF MANIPUR AND ORS	MR. TH BABLOO MR. INAOCHA MR. H HENARY MD. JALALUDDIN	GA
11)	CONT.CAS(C)/94/2016 PERSONAL APPEARANCE	L. GANDHO SINGH Vs DR J SURESH BABU AND 2 ORS	MR. P JACOB MR. TH KHAGEMBA MR. KH TARUNKUMAR	MR. A ROMMEL MR. N IBOTOMBI MS. N SAVITRI
12)	CONT.CAS(C)/95/2016 PERSONAL APPEARANCE	PS ANGAM ANAL Vs DR J SURESH BABU AND 2 ORS	MR. P JACOB MR. TH KHAGEMBA MR. KH TARUNKUMAR	MS. N SAVITRI MR. A ROMMEL MR N IBOTOMBI ADDL AG
13)	With MC(CONT.CAS(C))/177/201 7 PERSONAL APPEARANCE	DR. J. SURESH BABU, IAS Vs SHRI P.S ANGAM ANAL	MR. U AUGUSTA	MR. TH KHAGEMBA
14)	CONT.CAS(C)/96/2016 PERSONAL APPEARANCE	JAMTHANG KUKI Vs DR J SURESH BABU AND 2 ORS	MR. KH KHAGEMBA MR. P JACOB MR. KH TARUNKUMAR	MR N IBOTOMBI ADDL AG MS. N SAVITRI MR. A ROMMEL
15)	WP(C)/271/2016	K RANJIT SINGH AND 6 ORS Vs STATE OF MANIPUR AND 2 ORS	MR Y JOHNSON SINGH MR. TH JUGINDRO MS. N SHANTIBALA MR. KHAIDEM MANI	GA
16)	WP(C)/613/2016	MO SUSHILA DEVI Vs UNION OF INDIA AND 3 ORS	MR N ABHI	MR SARANGTHEM SURESH MR ASG
17)	With WP(C)/374/2016	A INGO SINGH Vs UNION OF INDIA AND 3 ORS	MR. KH LUPENJIT Mr DAVID BOON Mr A ROMESH MR. I NARESHKUMAR MR. AJJOY PEBAM MR. A MOHENDRO	Ms BEEDYASAREE M MR. S RUPACHANDRA, ASG Mr S SURESH CGC Mr ASG
18)	With WP(C)/415/2016	TH IBOMCHA SINGH Vs UNION OF INDIA AND 3 ORS	MR. L SANJOY MS. UMESHWORI MS. NG PREMIKA Mr N ABHI	MR. S RUPACHANDRA, ASG Mr S SURESH CGC Mr ASG

19)	Arb.P.(J2)/2/2017	SHRI THONGRAM HARIDA SINGH Vs STATE OF MANIPUR	MR. M DEVANANDA	GA
20)	EL.PET./6/2017	M PRITHVIRAJ@PRITHIVIRAJ SINGH Vs P SHARATCHANDRA SINGH AND ANR	MR SH POIREITON MEITEI MR. TH BABLOO MR. H ISHWARLAL	MR. TH DEEPAK MR. LENIN HIJAM
21)	With El.Recr.Pet/1/2017	P SHARATCHANDRA SINGH Vs M PRITHVIRAJ @ PRITHIVIRAJ SINGH	MR. N SURENDRAJIT	Mr SH POIREITON MEITEI
22)	With MC(El.Pet.)/17/2017	MAIREMBAM PRITHVIRAJ@PRITHIVIRAJ SINGH Vs PUKHREM SHARATCHANDRA SINGH	MR. H ISHWARLAL	
23)	With MC(El.Pet.)/19/2017	SHRI THONGAM SHANTI SINGH Vs SHRI MAIREMBAM PRITHVIRAJI SINGH @ PRITHIVIRAJ SINGH	Mr S Kaminikumar	Mr N ZEQUESON
24)	With MC(El.Pet.)/20/2017	SHRI MAIREMBAM PRITHVIRAJ @ PRITHIBIRAJ SINGH Vs PUKHRAMBAM SHARATCHANDRA SINGH	MR. H ISHWARLAL	
25)	CrI.Rev.P./12/2017 WITH LC RECORD	JAHUDA Vs MD. RAKIP	MR. TH MANIHAR	MR. LIAQUAT ALI
26)	Cril. Petn./24/2017	M/S INDCHEMIE HEALTH SPECIALTIES PVT LTD Vs UNION OF INDIA	DR ASHOK SOROF	ASG
27)	CONT.CAS(C)/79/2017	AKHUP MISAO @ L CHUNGKHUP AND 2 ORS Vs K RADHAKUMAR, IAS AND 2 ORS	MS. M VIDHYALAXMI MS L. KRAMASORI MS JOAN N KIPGEN MR KR PAMEI MS BEEDYASAREE M MR. S RUPACHANDRA, ASG	MR. M DEVANANDA MS DONNAPRIYA ASEM
28)	CONT.CAS(C)/97/2017	S HEMANTA Vs L LAKHER IAS AND ANR	MS GEETARANI WAIKHOM MS. S LUCY MR. NG JOTINDRA	MR. M HEMCHANDRA MR. TH ROSHAN
29)	CONT.CAS(C)/98/2017	JOHN HAUZEL Vs L. LAKHER IAS AND ANR	MS. S LUCY MS GEETARANI WAIKHOM MS. L BINITA MR. NG JOTINDRA	MR. M HEMCHANDRA MR. TH ROSHAN

30)	CONT.CAS(C)/99/2017	N LAXMIKANTA MEITEI Vs L LAKHER IAS AND ANR	MS. L BINITA MS. L SILLORI MS. S LUCY MS GEETARANI WAIKHOM MR. NG JOTINDRA	MR JUNO REHAMAN MR. M HEMCHANDRA
31)	CONT.CAS(C)/116/2017	U. IBOMCHA SINGH Vs SHRI K RADHAKUMAR SINGH, IAS	MR. TH KHAGEMBA	MR. A ROMMEL
32)	CONT.CAS(C)/150/2017	DR RAJESH KUMAR Vs LT GEN SHOKIN CHAUHAN	MR. K RABEI	
33)	WP(C)/216/2017	GAIBI PANMEI Vs STATE OF MANIPUR AND 4 ORS	MRS. L KIRANMALA MS S DEEPIKARANI DEVI MS SANGEETA DAIMEI MR. PH SANAJAOBA MR. KH THOUNGAMBA MR. P TOMCHA	MR S SAMARJEET MR S SURESH CGC GA
34)	With MC(WP(C))/107/2017	BORDER ROAD ORGANISATION Vs GAIBI PANMEI AND 4 ORS	Mr ASG	
35)	WP(C)/239/2017 WITH WP(C) 964/2015 (D/O)	G ACHUNG RONGMEI Vs UNION OF INDIA AND ANR	MS. L INDIRA MS. N SHANTIBALA MS. KSH IBETOMBI MS. K NEERU MR. KHAIDEM MANI	MR S SURESH CGC MR. BP SAHU MR ASG
36)	WP(C)/289/2017	P RATNESHWOR SINGH AND 7 ORS Vs STATE OF MANIPUR AND 7 ORS	MR. H PRABIRKUMAR MR. H SURAJ MR. S SASI MR. A GOLLY MR A PETER MR. A BIMOL	MR. K SOMORJIT MRS I LENIBALA GA
37)	WP(C)/329/2017 WITH WP(C)/169/2017 (D/O)	M KOIRENG SINGH Vs STATE OF MANIPUR AND 2 ORS	MR AYAM ROMESH MR DAVID BOON MR. AJJOY PEBAM MR. KH LUPENJIT MR. A MOHENDRO	MR. K RABEI MR. L SEVANANDA SHARMA MR JUNO REHAMAN MS PH SARVODAYA LAKSHMI MR. M HEMCHANDRA
38)	WP(C)/341/2017	N ACHOUBA SINGH Vs STATE OF MANIPUR AND 3 ORS	MS. BABITA TH	GA
39)	WP(C)/380/2017	A SURBALA DEVI Vs STATE OF MANIPUR	MR. A BIMOL	MR. H SAMARJIT, GA
40)	WP(C)/424/2017	VILLAGE AUTHORITY OF TAMARAM HILL VILLAGE Vs STATE OF MANIPUR	MR. R DANIEL	AG MR. P TAMPHAMANI GA
41)	WP(C)/661/2017	N. PRADIP KUMAR SINGH Vs UNION OF INDIA	MR. M RARRY	MR. S RUPACHANDRA, ASG

42)	WP(C)/663/2017	SHRI T JOSEPH Vs UNION OF INDIA	MR. R DANIEL	MR S SAMARJEET CGSC GA
<u>ORDER</u>				
43)	MC(W.P.(CrI.))/2/2017	SMT. THIYAM NINGOL LAISHRAM (O) SHANTI DEVI Vs STATE OF MANIPUR	MR. TH DEEPAK	GA
44)	With W.P.(CrI.)/4/2017	TH N L O SHANTI DEVI Vs STATE OF MANIPUR AND 4 ORS	MR. S RABINDRA MR. E ROBINDRO Mr PRASANTA OINAM MR. TH DEEPAK MR. E NANDO MR. N SAMARJIT Mr DANIEL MR. H AJIT MR. T RAJENDRA	PP (HC)
45)	WP(C)/88/2017	JAMKHOLAM GANGTE Vs STATE OF MANIPUR AND ANR	MR PHUNGYO ZINGKHEI MS H KUNJESHORI MR M TAPAN SHARMA MR. M MOSES MS S JOTIBALA MR S YAINANDA MR. BP SAHU	MR. N IBOTOMBI MS. N SAVITRI MR ADDL. AG
46)	CONT.CAS(C)/117/2017	ATOM GUNARASHI DEVI Vs WL HANGSHING IAS	MR. NG JOTINDRA	MR. Y NIRMOLCHAND
47)	MC(CONT.CAS(C))/189/2017	SHRI THOKCHOM GOPIMOHON SINGH Vs SHRI OINAM NABAKISHORE SINGH, IAS	MR. AJOY PEBAM	MS. N SAVITRI
48)	With CONT.CAS(C)/120/2016	TH GOPIMOHON SINGH Vs O NABAKISHORE IAS AND 2 ORS	MR. AJOY PEBAM Mr AYAM ROMESH MR. I NARESHKUMAR Mr DAVID BOON MR. KH LUPENJIT MR. A MOHENDRO	Mr B KIRANKUMAR Ms M RANI DEVI MS. N SAVITRI MR. A ROMMEL MR. L ANAND MR. N IBOTOMBI
49)	MC(WP(C))/276/2017	KM L AYINGBI DEVI, REPRESENTED BY HER NATURAL MOTHER SMT. L (O) NUNGSHI DEVI Vs STATE OF MANIPUR	MR. N SAMARJIT	MR S SAMARJEET MR. L SHYAM GA
50)	With MC(WP(C))/267/2015	L BILASHINI DEVI Vs L AYINGBI DEVI REPTD BY HER MOTHER L NUNGSHI DEVI AND 5 ORS	MR. L SHYAM MR. N JOTENDRO	

51) **With**
WP(C)/618/2015

KUMARI L AYINGBI DEVI
BY HER NEXT FREN AND
NATURAL MOTHER

Vs
STATE OF MANIPUR AND
ORS

MR. T RAJENDRA

MR. L SHYAM
MR. S RUPACHANDRA,
ASG
MR. TH MODHU
MS. BABITA TH
MR. N JOTENDRO
GA

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

(RK MEMCHA DEVI)
REGISTRAR